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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/15	TP 74/16	For hearing	397/ 398	Chandrashekhar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.

SL. NO. **NAME (IN CAPITAL)
& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

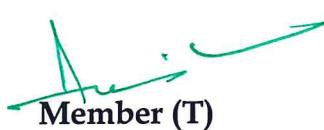
R. Sharmas
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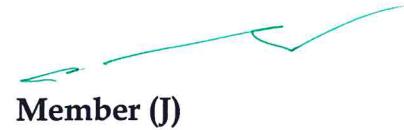
Petitioner
Chandrashekhar

Murali

ORDER

Counsel for Petitioner is present. None appeared for Respondents.
Counsel for Petitioner requested for adjournment. List it on 27.03.2018.


Member (T)


Member (J)